

Name of the Corporate Debtor: KOPARGAON AHMEDNAGAR TOLLWAYS (PHASE -I) PVT. LTD.; Date of commencement of CIRP: October 07, 2019; List of creditors as on: October 7, 2019 updated for claims/additional information received up to March 17, 2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	M/S A. B. Lodha	18-10-2019	6,36,10,875.00	6,36,10,875.00	Unsecured	0	0	No	-	-	-	-	-	-
2	M/S Dinesh Construction	18-10-2019	5,55,19,844.00	5,54,08,833.66	Unsecured	0	0	No	-	-	-	1,11,010.34	-	Interest claimed beyond Insolvency Commencement Date is inadmissible
3	M/s Supreme Infrastructure India Limited	11-06-2021	13,57,14,730.00	-	Unsecured	0	0	Yes	-	-	-	13,57,14,730.00	-	The claim is received after 90 days, cannot be accented.
3	Total		25,48,45,449.00	11,90,19,708.66		0	0		0	0	0	13,58,25,740.34	0	